

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

9

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/174/2017
NAME OF THE PETITIONER(S) : SPEED MAIL DISTRIBUTION PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	B. Sarath babu Advocate	Representative Counsel for RoC, Chennai	B. Sarath
----	----------------------------	--	-----------

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for RoC present. He has already filed the objection. Matter is adjourned for the presence of the Applicant failing which appropriate order will be passed. Put up on **22.12.2017 at 10.30 A.M.**

-Cdr-
MEMBER (JUDICIAL)

ghk